

GOVERNMENT OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
DISPUR, GUWAHATI-6

No.FRM.14/2019/1383

Dated Dispur, the 24th December, 2020

From : Shri I.Kalita, ACS
Addl. Secretary to the Govt. of Assam,
Environment and Forest Department.

To : 1. The Consultant (Judicial)(NGT)
National Green Tribunal
Principal Bench, New Delhi

2. The Consultant (Judicial)
National Green Tribunal
Principal Bench, New Delhi

3. The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, CBD Cum office complex,
East Arjun Nagar, Shahdara, Delhi-110032,

Sub : Quarterly Progress Report (QPR) in respect of O.A No.606/2018
Compliance of Municipal Waste Management Rules, 2016.

Ref : Hon'ble NGT's Order dated 02.07.2020, in O.A. No.606/2018

Sir,

With reference to the subject cited above, I am directed to submit herewith the Quarterly Progress Report (QPR) in respect of OA No.606/2018, compliance of Municipal Solid Waste Management Rules, 2016, covering the following thematic areas :-

- i. Hazardous Waste
- ii. E-Waste
- iii. Bio-Medical
- iv. Polluted Industrial Cluster
- v. Restoration of water Bodies
- vi. Ground water recharge
- vii. CETPs/ETPs
- viii. Noise Pollution
- ix. Illegal sand Mining
- x. Solid Waste
- xi. Plastic waste
- xii. Construction & Demolition Waste
- xiii. Re-use of treated water
- xiv. Non-Attainment cities
- xv. Polluted River stretches
- xvi. Model Towns
- xvii. Action on tapping of drains
- xviii. Amount collected from erring industries under polluter pays principle.

This is for favour of your kind information and necessary action.

Encl. as above

Yours faithfully,



Additional Secretary to the Govt. of Assam,

Memo No. FRM.14/2019/1383-A

Dated Dispur, the 24th December, 2020

Copy to :-

1. S.O.to the Chief Secretary, Assam, Dispur, Guwahati -6
2. P.S. to Principal Secretary, Environment and Forest Department, Dispur, Guwahati-06

By order etc,

Addl. Secretary to the Govt. of Assam,
Environment and Forests Department.

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